GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 397 TO BE ANSWERED ON JULY 24, 2023

PROGRESS STATUS OF AMRUT IN THE COUNTRY

NO. 397. SMT. PRIYANKA CHATURVEDI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme, including fund sharing pattern between the Centre and States;
- (b) the details of the cities where the AMRUT scheme is running in the country;
- (c) the details of fund allocation and utilization thereof in the country under the scheme, project and State-wise;
- (d) whether there exists specific guidelines to monitor and supervise the implementation of the scheme at the State level; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN

THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25^{th} June 2015 for a period of 05 years i.e. Financial Year 2015-16 to 2019-20 with a total Central outlay of ₹50,000 crore in 500 selected cities across all the States and Union Territories (UTs) in the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorized urban transport and development of green spaces & parks.

Under AMRUT, total approved plan size of all the States/ Union Territories (UTs) is ₹77,640 crore, which includes committed Central Assistance of ₹35,990 crore. So far, works have been completed for 4,972 projects costing ₹38,654 crore while 916 projects costing ₹43,983 crore are under implementation. In ongoing and completed projects physical work worth ₹72,330 crore have been completed and ₹65,242 crore expended. Some States/ UTs have taken up projects in excess of their approved SAAP size. In such cases, the entire excess amount shall be borne by the State/ UT.

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Further, AMRUT Mission has been subsumed under AMRUT 2.0 which was launched on 01 October, 2021 to complete the ongoing AMRUT projects and central funding for ongoing projects of AMRUT shall be provided till 31 March, 2024.

<u>C1</u>	1 0	Sector	1 0 0	Maximum	
Sl.	Category of	Sector	Category of AMRUT		State/ULB/
No.	State / Union		city in terms of	Central	Other's
	Territory		population (as per	Share	share
			2011 census)	against	against
				project	project cost
				cost*	
	For all Union	All Sectors	For all AMRUT cities	100%	_
i.	Territories		irrespective of		
			population		
	For 08 North-	All Sectors	For all AMRUT cities	90%	10%
	Eastern States		irrespective of		
	and Himalayan		population		
ii.	States				
	(Himachal				
	Pradesh and				
	Uttarakhand)				
		Water Supply, Sewerage	Cities having	50%	50%
		and Septage	population up to 10		
iii.		Management, Storm	lakhs		
111.		Water Drainage and			
		Urban Transport (non-			
	All remaining	motorized)			
	States		Cities having	33.33%	66.67%
iv.			population above 10		
			lakhs		
		Parks/ Green Spaces	For all AMRUT cities	50%	50%
v.			irrespective of		
<u>.</u>		··· 10 · · 14 · ·	population		

As per Mission guidelines, the fund sharing for projects in city is calculated as per formula below:

* Limited to maximum committed Central Assistance.

(b): Under AMRUT Mission, 500 cities have been selected across all States/ Union Territories (UTs). State/ UT-wise list of AMRUT cities is placed at ANNEXURE-I.

(c): Under AMRUT, Central funds are not allocated/ released project or district-wise. Ministry of Housing and Urban Affairs has approved State Annual Action Plans (SAAPs) of all the States/ UTs amounting to ₹77,640 crore for the entire Mission period, which includes committed Central Assistance of ₹35,990 crore. So far, ₹33,110.41 crore has been released for implementation of projects under the Mission against which, Utilisation Certificates (UCs) for ₹28,862 crore have been received from States/UTs. State-wise list of fund allocation for AMRUT projects and UCs received is placed at ANNEXURE-II.

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(d) & (e): Under AMRUT Mission, States have been empowered to select, apprise, propose and after approval from Apex Committee of Ministry of Housing & Urban Affairs (MoHUA), implement projects within the broad framework of AMRUT Mission. Further, AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC), headed by the Chief Secretary of the

State, to monitor and supervise the implementation of the scheme at the State level. Apart from this, a State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHPSC in monitoring and supervising the scheme at the State level. For monitoring of AMRUT projects at district level, AMRUT guidelines provide for constitution of a District Level Review and Monitoring Committee (DLRMC) which will be co-chaired by the Member(s) of Parliament along with the District Collector. These Committees also review the progress of AMRUT Mission.

ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 397 REGARDING "PROGRESS STATUS OF AMRUT IN THE COUNTRY" DUE FOR ANSWER IN THE RAJYA SABHA ON 24 JULY, 2023.

STATE-WISE LIST OF AMRUT CITIES

Name of State: Andhra Pradesh, Number of Cities: 33						
Adoni	Eluru	Kadapa	Narasaraopet	Tadepalligudem		
Anantapur	Gudivada	Kakinada	Nellore	Tadpatri		
Bhimavaram	Guntakal	Kurnool	Ongole	Tenali		
Chilakaluripet	Guntur	Machilipatnam	Proddatur	Tirupati		
Chittoor	GVMC	Madanapalle	Rajahmundry	Vijayawada		
Dharmavaram	Hindupur	Nandyal	Srikakulam	Vizianagaram		
Amravati	Srikalahasti	Kavali				

Name of UT: Andaman & Nicobar Islands, Number of Cities: 1 Port Blair

Name of UT: Arunachal Pradesh, Number of Cities: 1 Itanagar

Name of State: Assam, Number of Cities: 4DibrugarhGuwahatiNaogaonSilchar

Name of State: Bihar, Number of Cities: 27						
Arrah	Biharsharif	Dinapur Nizamat	Katihar	Patna		
Aurangabad	Buxar	Gaya	Kishanganj	Purnia		
Bagaha	Chapra	Hajipur	Motihari	Saharsa		
Begusarai	Darbhanga	Jamalpur	Munger	Sasaram		
Bettiah	Dehri	Jehanabad	Muzaffarpur	Siwan		
Bhagalpur	Bodh Gaya					

Name of UT: Chandigarh, Number of Cities: 1 Chandigarh

Name of State: Chhattisgarh, Number of Cities: 9						
Ambikapur Bhilai Nagar Bilaspur Durg Jagdalpur						
Korba	Raigarh	Raipur	Rajnandgaon			

Name of UT: Dadra and Nagar Haveli, Number of Cities: 1 Silvasa

Name of UT: Daman and Diu, Number of Cities: 1						
Daman						
Name of UT: NCT of Delhi, Number of Cities: 4*						
East DMCN.D.M.C.North DMCSouth DMC						

Name of UT: Goa, Number of Cities: 1	
Panji	

Name of State: Gujarat, Number of Cities: 31					
Ahmadabad	Surat				

Amreli	Deesa	Jetpur Navagadh	Navsari	Surendranagar Dudhrej
Anand	Gandhidham	Junagadh	Palanpur	Vadodara
Bharuch	Gandhinagar	Kalol	Patan	Valsad
Bhavnagar	Godhra	Mahesana	Porbandar	Vapi
Bhuj	Gondal	Morvi	Rajkot	Veraval
Dwarka				

Name of State: Haryana, Number of Cities: 20*						
Panipat	Bahadurgarh	Hisar	Karnal	Rohtak		
Sonipat	Bhiwani	Jagadhri	Palwal	Sirsa		
Ambala	Faridabad	Jind	Panchkula	Thanesar		
Ambala Sadar	Gurgaon	Kaithal	Rewari	Yamunanagar		

Name of State: Himachal Pradesh, Number of Cities: 2				
Shimla	Kullu			

Name of Union Territory: Jammu and Kashmir, Number of Cities: 3						
Anantnag	Jammu	Srinagar				

Name of Union Territory: Ladakh, Number of Cities: 2Leh LadakhKargil

Name of State: Jharkhand, Number of Cities: 7						
Adityapur Chas Deoghar Dhanbad Giridih						
Hazaribag Ranchi						

Name of State: Karnataka, Number of Cities: 27					
Bagalkot	Bijapur	Gangawati	Kolar	Ranibennur	
BBMP	Chikmagalur	Gulbarga	Mandya	Robertson Pet	
Belgaum	Chitradurga	Hassan	Mangalore	Shimoga	
Bellary	Davanagere	Hospet	Mysore	Tumkur	
Bhadravati	Gadag-Betigeri	Hubli-Dharwad	Raichur	Udupi	
Bidar	Badami				

Name of State: Kerala, Number of Cities: 9				
Alappuzha	Kannur Kochi Kollam Kozhikode			
Palakkad	Thiruvananthapuram	Thrissur	Guruvayur	

Name of UT: Lakshadweep, Number of Cities: 1 Kavaratti

Name of State: Madhya Pradesh, Number of Cities: 34					
Betul	Damoh	Jabalpur	Neemuch	Seoni	
Bhind	Datia	Khandwa	Pithampur	Shivpuri	
Bhopal	Dewas	Khargone	Ratlam	Singrauli	
Burhanpur	Guna	Mandsaur	Rewa	Ujjain	
Chhatarpur	Gwalior	Morena	Sagar	Vidisha	
Chhindwara	Hoshangabad	Murwara	Satna	Omkareshwar	
Dabra	Indore	Nagda	Sehore		

Name of State: Maharashtra, Number of Cities: 44

Achalpur	Bhusawal	Jalna	Nashik	Solapur
		Kalyan		
Ahmadnagar	Bid	Dombivali	Navi Mumbai	Thane
Akola	Chandrapur	Kolhapur	Osmanabad	Udgir
Ambarnath	Dhule	Latur	Panvel	Ulhasnagar
Amravati	Gondiya	Malegaon	Parbhani	Vasai-Virar City
			Pimpri	
Aurangabad	Greater Mumbai	Mira Bhayandar	Chinchwad	Wardha
Badlapur	Hinganghat	Nagpur	Pune	Yavatmal
			Sangli-Miraj	
Barshi	Ichalkaranji	Nanded Waghala	Kupwad	Shirdi
Bhiwandi	Jalgaon	Nandurbar	Satara	

Name of State: Manipur, Number of Cities: 1 Imphal

Name of State: Meghalaya, Number of Cities: 1 Shillong

Name of State: Mizoram, Number of Cities: 1 Aizawl

Name of State: Nagaland, Number of Cities: 2					
Dimapur Kohima					
Name of Sta	Name of State: Odisha, Number of Cities: 9				
Bhadrak	Bhadrak Baleshwar Town Baripada Town Bhubaneswar Town Brahmapur				
Cuttack	Puri	Raurkela Town	Sambalpur Town		

Name of UT: Puducherry, Number of Cities: 3			
Ozhukarai	Puducherry	Karaikal	

Name of State: Punjab, Number of Cities: 16				
Amritsar	Abohar	Barnala	Batala	Bathinda
Firozpur	Hoshiarpur	Jalandhar	Khanna	Ludhiana
Malerkotla	Moga	Muktsar	Pathankot	Patiala
S.A.S. Nagar				

Name of State: Rajasthan, Number of Cities: 29				
Ajmer	Bhiwadi	Ganganagar	Jodhpur	Sikar
Alwar	Bikaner	Gangapur City	Kishangarh	Sujangarh
Baran	Bundi	Hanumangarh	Kota	Tonk
Beawar	Chittaurgarh	Hindaun	Nagaur	Udaipur
Bharatpur	Churu	Jaipur	Pali	Jhalawar
Bhilwara	Dhaulpur	Jhunjhunun	Sawai Madhopur	

Name of State: Sikkim, Number of Cities: 1						
Gangtok	Gangtok					
ame of State:	Tamil Nadu, Numb	er of Cities: 33*				
Alandur	Dindigul	Kurichi	Pudukkottai	Tiruchirappalli		
Ambattur	Erode	Madavaram	Rajapalayam	Tirunelveli		
Ambur	Hosur	Madurai	Salem	Tiruppur		
Avadi	Kancheepuram	Nagapattinam	Tambaram	Tiruvannamalai		

Chennai	Karaikkudi	Nagercoil	Thanjavur	Tiruvottiyur
Coimbatore	Kumbakonam	Pallavaram	Thoothukkudi	Vellore
Cuddalore	Velankanni	Rameshwaram		

Name of State: Telangana, Number of Cities: 12				
Adilabad GHMC Karimnagar Khammam Mahbubnagar				
Miryalaguda	Nalgonda	Nizamabad	Ramagundam	Siddipet
Suryapet	Warangal			

Name of State: Tripura, Number of Cities: 1 Agartala

Name of State: Uttar Pradesh, Number of Cities: 61*				
Agra	Budaun	Gonda	Loni	Pilibhit
Akbarpur	Bulandshahar	Gorakhpur	Lucknow	Rae Bareli
Aligarh	Chandausi	Hapur	Mainpuri	Rampur
Allahabad	Deoria	Hardoi	Mathura	Saharanpur
Amroha	Etah	Hathras	Maunath Bhanjan	Sambhal
Azamgarh	Etawah	Jaunpur	Meerut	Shahjahanpur
			Mirzapur-cum-	
Bahraich	Faizabad	Jhansi	Vindhyachal	Shamli
	Farrukhabad-			
Ballia	cum-Fatehgarh	Kanpur	Modinagar	Shikohabad
Banda	Fatehpur	Kasganj	Moradabad	Sitapur
Baraut	Firozabad	Khurja	Mughalsarai	Sultanpur
Bareilly	Ghaziabad	Lakhimpur	Muzaffarnagar	Unnao
Basti	Ghazipur	Lalitpur	Orai	Varanasi
Ayodhya				

Name of State: Uttarakhand, Number of Cities: 7						
Dehradun	Haldwani-cum-Kathgodam		Haridwar	Kashipur	Roorkee	
Rudrapur	Nainital					

Name of State: West Bengal, Number of Cities: 60*					
				Rajarhat	
Asansol	Basirhat	Haldia	Krishnanagar	Gopalpur	
Ashoknagar					
Kalyangarh	Bhadreswar	Halisahar	Kulti	Rajpur Sonarpur	
Baharampur	Bhatpara	Haora	Madhyamgram	Raniganj	
Baidyabati	Bidhan Nagar	Hugli-Chinsurah	Maheshtala	Rishra	
Bally	Bongaon	Jalpaiguri	Medinipur	Santipur	
Balurghat	Champdani	Jamuria	Nabadwip	Serampore	
Bankura	Chandannagar	Kalyani	Naihati	Siliguri	
			North		
Bansberia	Darjiling	Kamarhati	Barrackpur	South Dum Dum	
Baranagar	Dum Dum	Kanchrapara	North Dum Dum	Titagarh	
Barasat	Durgapur	Kharagpur	Panihati	Uluberia	
				Uttarpara	
Barddhaman	English Bazar	Khardaha	Puruliya	Kotrung	
Barrackpur	Habra	Kolkata	Raiganj	Jangipur	

Note: Out of 500 cities, 15 cities have been merged with other AMRUT cities.

- In the State of Haryana, *Ambala Sadar* has been merged with Ambala and *Jagadhri* has been merged with Yamunanagar;
- In NCT of Delhi, North DMC, South DMC & East DMC have been merged into MCD.
- in the State of Tamil Nadu, *Alandur*, *Ambattur*, *Madavaram* and *Tiruvottiyur* have been merged with Chennai and *Kurichi* has been merged with Coimbatore;
- in the State of Uttar Pradesh, Ayodhya has been merged with Faizabad; and
- in the State of West Bengal, *Bally, Jamuria, Kulti* and *Ranigunj* have been merged with Asansol and *Rajarhat Gopalpur* has been merged with Bidhannagar.

ANNEXURE-II REFERRED TO IN REPLY TO PART (c) OF UNSTARRED QUESTION NO. 397 REGARDING "PROGRESS STATUS OF AMRUT IN THE COUNTRY" DUE FOR ANSWER IN THE RAJYA SABHA ON 24 JULY, 2023.

State/ UT-wise details of funds allocated for AMRUT Projects for the entire Mission period

(Figures in ₹ crore,	Figures	in	₹	crore
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Sl.		Approved	Maximum	Central	Utilisation
SI. No.	Name of State / UT	Approved SAAP size	Committed Central	Assistance	Certificates
110.			Assistance	released	received
1	A & N Islands	10.82	10.82	10.81	6.49
2	Andhra Pradesh	2890.17	1056.62	942.76	866.39
3	Arunachal Pradesh	140.25	126.22	99.32	42.88
4	Assam	657.14	591.42	511.70	252.87
5	Bihar	2469.77	1164.8	1055.87	637.89
6	Chandigarh	95.07	54.09	53.27	52.40
7	Chhattisgarh	2192.76	1009.74	969.12	880.27
8	Dadra & Nagar Haveli	10.82	10.82	10.59	10.59
9	Daman & Diu	18.03	18.03	3.60	3.60
10	Delhi	802.31	802.31	673.74	426.94
11	Goa	209.18	104.58	20.91	20.91
12	Gujarat	4884.42	2069.96	1666.95	1666.96
13	Haryana	2565.74	764.51	736.96	736.97
14	Himachal Pradesh	304.52	274.07	269.06	232.75
15	Jammu & Kashmir (incl. UT of Ladakh)	593.05	533.72	515.14	358.39
16	Jharkhand	1245.74	566.17	551.69	390.64
17	Karnataka	4952.87	2318.79	2258.85	2168.20
18	Kerala	2359.38	1161.2	945.85	715.26
19	Lakshadweep	3.61	3.61	2.25	2.11
20	Madhya Pradesh	6200.67	2592.86	2497.06	2463.42
21	Maharashtra	7759.32	3534.08	3106.25	2583.00
22	Manipur	180.31	162.28	162.28	161.91
23	Meghalaya	80.14	72.12	71.02	31.60
24	Mizoram	140.25	126.22	119.72	111.89
25	Nagaland	120.22	108.19	107.86	77.18
26	Odisha	1598.96	796.97	785.23	785.23
27	Puducherry	64.91	64.91	63.75	41.16
28	Punjab	2766.62	1204.47	1190.77	845.63
29	Rajasthan	3223.94	1541.95	1457.97	1456.95
30	Sikkim	40.06	36.06	31.06	29.52
31	Tamil Nadu	11194.78	4756.58	4397.29	3747.88
32	Telangana	1666.26	832.6	831.53	770.29
33	Tripura	148.25	133.43	132.47	130.59
34	Uttar Pradesh	11421.67	4922.46	4420.49	4236.11
35	Uttarakhand	593.02	533.72	531.92	406.28
36	West Bengal	4035	1929.32	1905.39	1511.23
	Total	77640.02	35989.7	33110.41	28862.37